

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,

NEW DELHI

O.A. NO. 399 OF 2022

IN THE MATTER OF

Ram Ekbal Rai.

.....APPLICANT

VERSUS

The State of Bihar &ors..

.... RESPONDENTS

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**REPORT ON BEHALF OF BIHAR STATE POLLUTION CONTROL  
BOARD, RESPONDENT NO. 4.**

I, S. Chandrasekar, aged about 44 years, Son of Mr. S. Subramani, residing at B-202, Amarkunj Apartment, Vivekanand Marg-Patna-800013, do hereby solemnly affirm and state as follows: -

1. That I am posted as Member Secretary, Bihar State Pollution Control Board, Patna and as such I am well aware of the facts and circumstances of the present matter. I am competent and duly authorized to swear the present affidavit.
2. That the instant matter has been registered as an original Application on a letter petition filed by one Mr. Ram Ekbal Rai before the Hon'ble National Green Tribunal, New Delhi, alleging therein that in Villages of motipur block of District Muzzafarpur hundreds of veener mills,

(2)

saw mills and boiler based plywood factories are operational due to which pollution is caused.

3. That the instant matter was heard on 08.07.2022 when the Hon'ble Tribunal was pleased to constitute a joint committee comprising of Principal Chief Conservator of Forest, Government of Bihar, State PCB, and District Magistrate, Muzzafarpur, to undertake site visit and look into the grievances of the applicant and verify the factual position and file a factual and action taken report. The State PCB was made nodal agency for coordination and compliance. The joint committee visited the site and carried on inspection from 10.08.2022 to 16.08.2022 and based on the findings of the inspection the joint committee prepared a report which was filed before the Hon'ble Tribunal.
  
4. That the matter was last heard on 13.10.2022 when the Hon'ble Tribunal in view of the averments in the application and observations in the report of the Joint Committee, considered it appropriate to have response of (1) State of Bihar through Chief Secretary, Government of Bihar, (2) Principal Secretary, Department of Environment, Forest and Climate Change, Government of Bihar, (3) Principal Chief Conservator of Forests (HoFF), Government of Bihar, (4) State PCB,

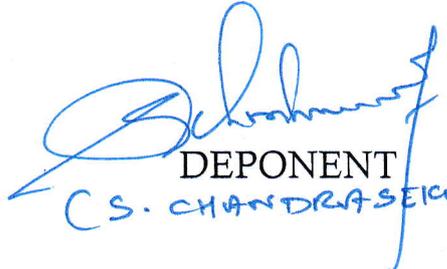
(3)

(5) Director General of Police, Bihar, and (6) District Magistrate, Muzaffarpur, and accordingly impleaded them as respondents and directed to file a reply.

5. That the Department of Environment, Forest and Climate Change, Government of Bihar, has since then taken action against the illegal units and has seized by sealing all the illegal units. A report with respect to sealing of the said units have been filed Tirhut Forest Division, Muzaffarpur, dated 28.12.2022.

A copy of the sealing report dated 28.12.2022 is annexed and marked as Annexure-1.

6. That with respect to Complaint Case filed by the answering respondents against the erring units it is humbly submitted that cognizance has been taken by the Learned Court at Muzaffarpur.
7. That I have gone through the contents of the report and understood the same and the annexure is true copy of its original.

  
DEPONENT  
(S. CHANDRASEKAR)

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**Annexure-1**

**तिरहुत वन प्रमंडल, मुजफ्फरपुर**  
**सारांश**

मिल का प्रकार	निरीक्षित इकाई की संख्या (दिनांक 10.08.2022-16.08.2022 तक किये गये निरीक्षण के अनुरूप विवरणी)	अनुज्ञप्ति		कार्रवाई (दिनांक 06.12.2022 से बिहार आरामिल अधिनियम, 1990 के अन्तर्गत)		अभियुक्ति
		प्राप्त	अप्राप्त	पूर्ण (दिनांक 28.12.2022 तक वस्तुस्थिति)	शेष	
साँ मिल	158	8	150	150	0	11 आरामिलों को जब्त एवं सीलबन्द किया गया एवं शेष स्थल पर अनुपलब्ध पाये गये।
पिलिंग मिल	176	7	159	159	0	विनियर मिल की सूची में इकाई संख्या 47, 62, 128, 158, 164, 167-169, 172-173 की पुनरावृत्ति के फलस्वरूप 159 अवैध इकाई ही अवस्थित हैं।
प्लाई वुड	51	3	48	34	0	बिहार काष्ठ आधारित उद्योग के लिये गठित राज्यस्तरीय समिति की दिनांक 26.09.2019 को आयोजित बैठक की कार्यवाही के आलोक में 14 इकाईयों को मुक्त रखा गया।
<b>कुल</b>	<b>385</b>	<b>18</b>	<b>357</b>	<b>343</b>	<b>0</b>	

ज्ञापांक- 2323

दिनांक- 28.12.2022

प्रतिलिपि - प्रधान मुख्य वन संरक्षक (HoFF) बिहार पटना / क्षेत्रीय मुख्य वन संरक्षक, मुजफ्फरपुर / वन संरक्षक, मुजफ्फरपुर अंचल, मुजफ्फरपुर को सूचनार्थ समर्पित।

*[Signature]*  
28/12/22

वन प्रमंडल पदाधिकारी,  
तिरहुत वन प्रमंडल, मुजफ्फरपुर।